



**POSTING OF NEWLY
RECRUITED CIVIL JUDGES /
CIVIL JUDGES
TRANSFER & POSTINGS**

NOTIFICATION No. 309 / 2021

I

The newly recruited 62 Civil Judges mentioned in Column (1) below, who have been provisionally selected and appointed by direct recruitment in the Tamil Nadu State Judicial Service vide G.O.(4D).No.47, Home (Courts-I) Department, dated 09.09.2021, are posted to the posts mentioned in Column (2) against their respective names:-

S.No.	Names of the Newly Recruited Civil Judges Thiru. / Tmt. / Selvi. (1)	Posted as (2)
1.	R. SENTHILKUMAR	Additional District Munsif, Ariyalur, in the existing vacancy.
2.	R. DEVARAJ	III Additional District Munsif, Coimbatore, in the existing vacancy.
3.	N. MEENATCHI	Judicial Magistrate II, Dindigul, in the existing vacancy.
4.	R. BOOMINATHAN	II Additional District Munsif, Erode, Vice., G.ARUNKUMAR, transferred.
5.	SA. SUNIL VINODH	Judicial Magistrate VI, Coimbatore, in the existing vacancy.
6.	A. PREETHI PRASANNA	District Munsif, Krishnagiri, in the existing vacancy.
7.	A. SRIVASTAVA	Judicial Magistrate II, Krishnagiri, in the existing vacancy.

S.No.	Names of the Newly Recruited Civil Judges Thiru. / Tmt. / Selvi. (1)	Posted as (2)
8.	V. DEELABANU	Judicial Magistrate I, Madurai, in the existing vacancy.
9.	L. SANMIHA	Judicial Magistrate II, Nagapattinam, in the existing vacancy.
10.	A. MOHANA KRISHNAN	District Munsif, Uthagamandalam, in the existing vacancy.
11.	D. POORNIMA	District Munsif, Pudukkottai, in the existing vacancy.
12.	M.S. SREENATH	Judicial Magistrate II, Pudukkottai, in the existing vacancy.
13.	G. PRABHAKARAN-II	Judicial Magistrate II, Ramanathapuram, in the existing vacancy.
14.	J. HARJHARASUDHAN	III Additional District Munsif, Salem, in the existing vacancy.
15.	J. DHINESH KUMARAN	Judicial Magistrate II, Salem, in the existing vacancy.
16.	E. BHUVANESHWARI	Judicial Magistrate, Fast Track Court at Magisterial Level, Alanthur, in the existing vacancy.
17.	K. SATHIYA NARAYANAN	Judicial Magistrate II, Sivagangai, in the existing vacancy.
18.	M. ELAVARASI	Judicial Magistrate I, Thanjavur, in the existing vacancy.
19.	V. CHERALADHAN	Judicial Magistrate III, Thoothukudi, in the existing vacancy.
20.	D. JEYAPRADHA	III Additional District Munsif, Tiruchirappalli, Vice., A.PRABHU SHANKAR, transferred.

S.No.	Names of the Newly Recruited Civil Judges Thiru. / Tmt. / Selvi. (1)	Posted as (2)
21.	K.R. BALAJI	Judicial Magistrate III, Tiruchirappalli, in the existing vacancy.
22.	N. VALLIAMMA	II Additional District Munsif, Tirunelveli, Vice., D.SANTHANAM, transferred.
23.	M. VIJAYRAJKUMAR	Judicial Magistrate III, Tirunelveli, in the existing vacancy.
24.	A. AATHIYAN	Additional District Munsif. Tiruppur, Vice., K.VIGNESMADHU, transferred.
25.	G. SATHIA NARAYANAN	Judicial Magistrate II, Tiruvallur, in the existing vacancy.
26.	R. BAKYARAJ	Judicial Magistrate, Cheyyar, in the existing vacancy.
27.	S. CINTHA	Judicial Magistrate, Additional Mahila Court, Tiruvarur, in the existing vacancy.
28.	S. GANESH	District Munsif, Jayamkondam, in the existing vacancy.
29.	S.A. VALLIMANALAN	Judicial Magistrate II, Srivilliputhur, Vice., V.PARAMVEER, transferred.
30.	S. SATHIYA	Judicial Magistrate, Fast Track Court at Magisterial Level-II, Coimbatore, in the existing vacancy.
31.	S.B. SUJITH	Judicial Magistrate VII, Coimbatore, in the existing vacancy.
32.	R. RUDHRA	Additional District Munsif, Villupuram, in the existing vacancy.
33.	S. SUGANIYA SRI	Additional District Munsif, Chidambaram, in the existing vacancy.

S.No.	Names of the Newly Recruited Civil Judges Thiru. / Tmt. / Selvi. (1)	Posted as (2)
34.	R. MADHUVARSHINI	Judicial Magistrate, Additional Mahila Court, Dharmapuri, in the existing vacancy.
35.	S. SELVA MAHESHWARI	Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, in the existing vacancy.
36.	D. PONVENTHAN	Judicial Magistrate, Sathyamangalam, in the existing vacancy.
37.	B. SALMA	XVI Judge, Court of Small Causes, Chennai, Vice., V.KALIDASAN, transferred.
38.	P. KANIMOZHI	Judicial Magistrate, Fast Track Court Magistrate Level-II), Madurai, in the existing vacancy.
39.	C. KEERTHIGA	Judicial Magistrate, Fast Track Court at Magisterial Level, Nagercoil, in the existing vacancy.
40.	M. ANUSURUTHI	IV Additional District Munsif, Coimbatore, in the existing vacancy.
41.	C. SAVITHRA	Judicial Magistrate II, Hosur, in the existing vacancy.
42.	B. DEEPA	Judicial Magistrate, Fast Track Court at Magisterial Level, Nagapattinam, in the existing vacancy.
43.	G. AMAR ANAND	District Munsif, Uthankarai, in the existing vacancy.
44.	R. KAILAASH	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruchencode, in the existing vacancy.

S.No.	Names of the Newly Recruited Civil Judges Thiru. / Tmt. / Selvi. (1)	Posted as (2)
45.	E. VIRGIN VESTA	Judicial Magistrate, Additional Mahila Court, Ramanathapuram, in the existing vacancy.
46.	K. REVATHI	Judicial Magistrate, Additional Mahila Court, Pudukkottai, in the existing vacancy.
47.	A. ELAKIYA	Additional District Munsif, Ulundurpet, in the existing vacancy.
48.	G. THANGA KARTHIKA	Judicial Magistrate III, Salem, in the existing vacancy.
49.	N. ENIYA	Judicial Magistrate II, Sankari, in the existing vacancy.
50.	C. JAYAPRADHA	Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi, in the existing vacancy.
51.	V. RANJITHA	Additional District Munsif, Kumbakonam, in the existing vacancy.
52.	S. SHARMILA	Judicial Magistrate, Periyakulam, in the existing vacancy.
53.	G. RAJ GANESH	District Munsif, Coonoor, in the existing vacancy.
54.	BA. JALATHI	Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi, in the existing vacancy.
55.	M. ABINAYA	Additional District Munsif, Lalgudi, Vice., K.MOHANAPRIYA, transferred.

S.No.	Names of the Newly Recruited Civil Judges Thiru. / Tmt. / Selvi. (1)	Posted as (2)
56.	R. NARASIMMA MOORTHY	Additional District Munsif, Sankarankovil, Vice., R.MAHALAKSHMI, transferred.
57.	R. MEENAKSHI	Judicial Magistrate II, Udumalpet, in the existing vacancy.
58.	B. IYAPPAN	Judicial Magistrate I, Ponneri, in the existing vacancy.
59.	R. KARTHIKEYAN-III	Judicial Magistrate, Arani, in the existing vacancy.
60.	K. MAHASAKTHI	Judicial Magistrate II, Wallajahpet, in the existing vacancy.
61.	S. AMALANATHA KAMALAKANNAN	Judicial Magistrate II, Sivakasi, in the existing vacancy.
62.	D. MANISHKUMAR	District Munsif, Mudhukulathur, in the existing vacancy.

II

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

S.NO.	Name and Designation (1) Thiru. / Tmt. / Selvi.	Transferred and Posted as (2)
1.	G. BHARATHI PRABHA, Principal District Munsif, Tiruppur.	Judicial Magistrate I, Tiruppur, in the existing vacancy.
2.	S.N. DHANANJEYAN, Judicial Magistrate, Ambattur.	Principal District Munsif, Cheyyar, in the existing vacancy.

S.NO.	Name and Designation (1) Thiru. / Tmt. / Selvi.	Transferred and Posted as (2)
3.	R. SUBBIAH, I Additional District Munsif, Tirunelveli.	Principal District Munsif, Tirunelveli, in the existing vacancy.
4.	K. MOHANAPRIYA, Additional District Munsif, Lalgudi.	Principal District Munsif, Lalgudi, in the existing vacancy.
5.	S. SANTHANAKUMAR, Assistant Director, Regional Centre of Judicial Academy, Madurai.	Judicial Magistrate VI, Madurai, in the existing vacancy.
6.	G. ARUNKUMAR, II Additional District Munsif, Erode.	Principal District Munsif, Erode, in the existing vacancy.
7.	A. KADHIRAVAN, District Munsif, Chengalpattu.	District Munsif cum Judicial Magistrate, Thirukalikundram, in the existing vacancy.
8.	K. VIGNESMADHU, Additional District Munsif, Tiruppur.	Principal District Munsif, Tiruppur, Vice., G.BHARATHI PRABHA, transferred.
9.	K.M. KALAIARASI, I Additional District Munsif, Kallakurichi.	Principal District Munsif, Poonamallee, Vice., B.DIVYA DHAYANAND, transferred.
10.	B. DIVYA DHAYANAND, Principal District Munsif, Poonamallee.	Additional District Munsif, Poonamallee, in the existing vacancy.
11.	FANNY RAJAN, District Munsif cum Judicial Magistrate, Cheyyur.	Judicial Magistrate, Ambattur, Vice., S.N.DHANANJEYAN, transferred.
12.	E. MOHANAPRIYA, I Additional District Munsif, Tiruchirappalli.	Principal District Munsif, Tiruchirappalli, in the existing vacancy.

S.NO.	Name and Designation (1) Thiru. / Tmt. / Selvi.	Transferred and Posted as (2)
13.	R. MAHESH, IV Additional District Munsif, Salem.	District Munsif cum Judicial Magistrate, Kattumanarkoil, Vice., C.PALANIVELRAJAN, transferred.
14.	BA. DHAARANI, XIII Judge,Court of Small Causes, Chennai.	Judicial Magistrate I, Chidambaram, in the existing vacancy.
15.	V. KALIDASAN, XVI Judge,Court of Small Causes, Chennai.	XV Judge,Court of Small Causes, Chennai, in the existing vacancy.
16.	C. PALANIVELRAJAN, District Munsif cum Judicial Magistrate, Kattumanarkoil.	District Munsif, Keeranur, in the existing vacancy.
17.	D. SANTHANAM, II Additional District Munsif, Tirunelveli.	I Additional District Munsif, Tirunelveli, Vice., R.SUBBIAH, transferred.
18.	R. MURUGAN, Additional District Munsif, Alanthur.	Principal District Munsif, Alanthur, in the existing vacancy.
19.	P. NITHYA, Additional District Munsif, Tirupathur.	Additional District Munsif, Alanthur, Vice., R.MURUGAN, transferred.
20.	R. MAHALAKSHMI, Additional District Munsif, Sankarankovil.	Principal District Munsif, Sankarankovil, in the existing vacancy.
21.	P. GOPALA ARASI, District Munsif cum Judicial Magistrate, Kodumudi.	District Munsif, Anthiyur, in the existing vacancy.

S.NO.	Name and Designation (1) Thiru. / Tmt. / Selvi.	Transferred and Posted as (2)
22.	K. VIJAYAKUMAR-II, District Munsif cum Judicial Magistrate, Uthukottai.	Judicial Magistrate I, Udumalpet, in the existing vacancy.
23.	C. NANDHINI, II Additional District Munsif, Tiruchirappalli.	I Additional District Munsif, Tiruchirappalli, Vice., E.MOHANAPRIYA, transferred.
24.	V. PARAMVEER, Judicial Magistrate II, Srivilliputhur.	Principal District Munsif cum Judicial Magistrate I, Srivilliputhur, in the existing vacancy.
25.	V. LOGANATHAN, Judicial Magistrate, Tiruttani.	District Munsif cum Judicial Magistrate, Kodumudi, Vice., P.GOPALA ARASI, transferred.
26.	A. PRABHU SHANKAR, III Additional District Munsif, Tiruchirappalli.	II Additional District Munsif, Tiruchirappalli, Vice., C.NANDHINI, transferred.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 21.12.2021.**

**Sd/- P.DHANABAL
REGISTRAR GENERAL**

*21.12.2021
(5.0)*